

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

104. C.P.(IB)-98/(MB)/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.04.2024**

NAME OF THE PARTIES: Reliance Commercial Finance Limited

VS

Worldcom Solutions Limited

Appearances:

For Petitioner : Adv. Ranveer Chapekar i/b Thodur Law

For Respondent : Adv. Joshua Dsouza

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. counsel for the Respondent seeks time to file reply. Let the same be done within three weeks after serving advance copy to the other side. List on **17.05.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)